NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 3710/252/HDB/2017
NAME OF THE COMPANY	Nithin Sai AGrotech Private Limited
NAME OF THE PETITIONER(S)	Nithin Sai AGrotech Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	N. Sheshaden for M/s With Sai Agritech (P) Ltd	C.S.	sheshadan negnanla	Soliding

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Mr.N.Sheshadri, learned PCS for the Petitioner and submit that he has already complied with the objections. Post the case on 15.12.2017.

Member (Technical)

Member (Judicial)